nation of the Report Budget provision of Rs. 7 lakha was made during 1988-89 in this regard. Some State Governmentss have shown willingness to provide land for this purpose. The report of the Working Group has since been examined in detail. Taking all factors into account Government have decided that there is no need to set up such an Institute for the present.

Unmanned railway crossings in Kerala

4060. SHRI ARANGIL SREEDHA-Will the Minister of RAILWAYS be pleased to state:

(a) what is the number of Unmanned Railway Crossings in Kerala;

(b) what is the number of accidents which took place at these crossing during the last one year; and

(c) what steps Government have taken to stop accidents at such crossings?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) 170 nos.

(b) Statistics of railway accident and related information are maintained rail way-wise and not State-wise.

(c) Steps taken to ensure safety at unmanned level crossings are as follows;—

(i) Provision of breakers on the users and whistle vers; road signs and speed boards for train dri

(ii) Improving visibility at level crossings for road users and train drivers;

(hi) Educative campaigns;

(iv) Enlisting co-operation of the State Govenrments to educate road users before issue/renewal of driving licences;

(v) Conducting ambush checks jointly with State Governments' officials including traffic police.

Railway Accidents

4061. SHRI ARANGIL SREEDHARAN: Will the Minister of RAILWAYS be pleased to state;

(a) what is the number of accidents that occurred on the Indian Railways since July, 1987;

(b) what is the number of persons killed and

(c) what is the amount of compensation paid by the Railways to those who were injured/killed?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) There were 681 consequential train accidents on Indian Railways during the period 1-7-1987 to 31-7-1988.

(b) 329. This includes 105 passengers killed in the accident to 26 Bangalore-Trivandrum Express near Quilon on 8-7-1988.

(c) Rs. 38,18,595/- have been paid as compensation till date.

Arrangement for electricity at Railway platforms in Kerala

4062. SHRI ARANGIL SREEDHARAN: Will the Minister of RAILWAYS be pleased to state:

(a) what is the number of Railway Plat forms, at present, in Kerala where arrange ments for electricity does not exists and

(b) what steps Government propose to take to electrify the Railway Platforms during the current financial year?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) In Kerala, platforms at one station and five Halt Stations are not electrified.

(b) Electrification of one Station and one Halt Station is expected to be completed by 31-3-89. The remaining four Halt Stations do not qualify for electrification as per the specified norms.

Taking of houses on lease in Delhi

4063. SHRI KAMAL MORARKA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a number of houses are taken on lease in Delhi by the Northern Railway for its officers;